## Measures taken to end Apartheid

- 546. SHRI SHARAD DIGHE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether after the Commonwealth Heads of Government meeting (CHOGM) in October, 1985 any further measures have been taken or are proposed to be taken by the Government to compel the pretoria regime to end apartheid; and
- (b) steps taken to develop a mechanism by which a political dialogue in South Africa could begin?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Apart from measures envisaged in the Commonwealth Accord on Southern Africa, India shall continue its efforts both in bilateral discussions and in cooperation with other nonaligned countries in multilateral forums, for imposition of mandatory sanctions by the UN Security Council against South Africa under Chapter VII of the UN Charter:

Southern Africa has proposed the establishment of a group of eminent persons drawn from the Commonwealth to facilitate a political dialogue involving the true representatives of the majority black population of South Africa with a view to establishing a non-racial and representative Government. The modalities of this effort are to be developed by the president of Zambia and the PMs of Australia, the Bahamas, Canada, India, U. K. and Zimbabwe with the Secretary General of the Common wealth.

## Attacks of Pakistan near BILA, FOND and SIAP asses

- 547. SHRI SRIHARI RAO: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that Pakistan has stepped up its attacks near the BILA, FOND and SIA passes;
- (b) whether it is a fact that in an attack in September, 1985 even the Pakistan Air Force participated necessitating intervention by Indian Air Force; and

(c) whether Indian Forces had taken Pakistani soldiers as prisoners; if so, number of prisoners taken and whether any important information about Pakistan's sinister motive was given by the prisoners or any incriminating documents were seized?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) to (c). No, Sir.

## Agreement with Countries Visited by Prime Minister

- 548. SHRI VILAS MUTTEMWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the names of foreign countries visited by the Prime Minister recently; and
- (b) whether any agreements were signed during the visit; if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) U. K., Bahamas, Cuba, U.S.A., Netherlands and U.S.S.R.

(b) No agreements were signed during the visit.

## Afforestation in the Country

- 549. SHRI V. TULSI RAM: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any scheme under the consideration of Government for afforestation in the country;
- (b) if so, the total area to be afforested Statewise during the Seventh Five Year Plan;
- (c) the amount earmarked for the purpose Statewise; and
- (d) the steps being taken to prevent deforestation in various States in order to boost afforestation particularly in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Government have various schemes under implementation and consideration for afforestation.